COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 101 OF 2015

Dated: 17th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Ltd. Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R-1

ORDER

List the matter for hearing on <u>10.09.2018</u>, as agreed by the learned counsel, Ms. Poorva Saigal, appearing for the Appellant and the learned counsel, Ms. Suparna Srivastava appearing for the first Respondent.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt